

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.09.2017 AT 10.30 AM

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|----------------------------------|--------------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP No.186/59/HDB/2017 |
| NAME OF THE COMPANY | Abhaya Cements Pvt Ltd & (02) others |
| NAME OF THE PETITIONER(S) | Tondapi Srinivasa Rao & another |
| NAME OF THE RESPONDENT(S) | Abhaya Cements Pvt Ltd & (02) others |
| UNDER SECTION | 59 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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None appears for the petitioner. Post the case on 28.09.2017


Member (Technical)


Member (Judicial)